

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 307 of 2021**

In the matter of:

Intec Capital Ltd.

....Appellant

Vs.

Manish Kumar Bhagat, RP of Perfect Boring Pvt. Ltd.

....Respondent

Present:

Appellant:

Respondent:

ORDER

(Through Virtual Mode)

19.04.2021: It is stated that due to technical difficulties, the parties are unable to connect.

List the appeal as fresh case on 3rd May, 2021.

**[Justice A.I.S. Cheema]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

AR/g